

**Threatening Letter to Indian High Commission.**

4885. SHRI MADHAVRAO SCINDIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that country's High Commission in London have been threatened for assassination in case a person who is being tried in Srinagar on charges of Bank robbery and murder, is not released immediately;

(b) if so, his reaction in the matter; and

(c) the steps proposed to be taken for the security of the High Commission?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU) :

(a) An anonymous message recorded in a casset tape was received by our High Commissioner in London on 8th November, 1977 threatening his life if a person who was convicted in 1968 in Jammu and Kashmir for armed dacoity and murder was not released immediately. This person had managed to escape from jail on 8/9 December, 1968 and was rearrested in June, 1976 when he, alongwith two other persons, attacked a Bank in Jammu and Kashmir and murdered the Bank Manager.

(b) The case is being dealt with under the process of Law.

(c) Basically, the provision of security for personnel and property of Embassies, High Commissions, Consulates, etc., is the responsibility of the host Governments. For our part, we have advised all our Missions to observe and intensify all departmental security measures and to keep in close liaison with the local foreign offices and security agencies. In selected Missions, home-based security staff have been posted.

In the present case, the matter has been brought to the notice of the U.K. Government for ensuring adequate protective arrangements.

**Construction and completion of Projects in S. E. Asia, West Asia and Africa.**

4886. SHRI GANANATH PRADHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what are the projects which have been completed and are being constructed by Indian firms in the private, public and joint sectors in S.E. Asia, West Asia and Africa and money involved in these projects; 111

(b) how many persons are employed in these projects?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU):

(a) and (b). Indian firms are participating in a large number of projects in South-East Asia, West Asia and Africa. The requisite information is being collected and will be placed on the table of the House as soon as possible.

**Supersession in P & T Department**

4887. SHRI SHYAM SUNDER GUPTA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of officers, former Secretary, Ministry of Communications superseded first as Joint Secretary then Additional Secretary and then Secretary;

(b) the post in the pay and date on which he joined in Posts and Telegraphs Department;

(c) the date on which he was promoted to the Telegraph Engineering Service and his academic professional qualifications;

(d) the number of times he was sent to foreign countries with their names for training or for some other assignment while working in the Director General, Posts and Telegraphs, Ministry of Communications; and

(e) the utility/benefit which the Department got from such foreign tours/visits?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDHO SAI):

(a) Appointments to senior posts of the level of Joint Secretary and above in the Government of India are filled on the basis of selection on merit from amongst officers belonging to different organised Group 'A' Services keeping in view the requirements of each job and the qualifications and experience of persons within the field of choice. These appointments are made on tenure deputation from various Services. Officers of diverse Services have no common seniority, and as such the question of supersession would not arise in such appointments.

(b) Shri S. M. Agarwal joined as Engineering Supervisor in Posts and Telegraphs Department on 3-11-1941 in the pay scale of Rs. 80-5-120-10-240.

(c) He was appointed as Assistant Divisional Engineer (Telegraphs) (Probationer) on 14-10-1944 on the results of the competitive examination conducted by the then Federal Public Service Commission in November, 1945. His academic/professional qualifications are B. Sc./Graduate, Institute of Electrical Engineers(London).

(d) and (e). A statement is laid on the Table of the Lok Sabha.

[Placed in Library(See No. 17-1450)/77]

**Alleged complaints of corruption and misuse of powers against CPFC.**

4888. SHRI DENEN BHATTACHARYA : Will the Minister of Parliamentary Affairs and Labour be pleased to state:

(a) whether many complaints, including complaints by Members of Parliament were made against the present Central Provident Fund Commissioner alleging corruption, misuse of powers etc;

(b) if so, whether instead of independently investigating those complaints as required by Government's instructions, the same were referred to the C.P.F.C.; and

(c) whether in the interest of clean administration, Government would refer those complaints to the C.B.I. for proper and independent investigation?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) Some complaints have been received.

(b) Factual position was ascertained from the Office of the Central Provident Fund Commissioner. The matter was subsequently examined in the Ministry after scrutinising the relevant files called for from the Office of the Commissioner and a report was submitted to the Shab Commission. Simultaneously, the matter has been referred to an independent authority for advice.

(c) The question of referring these complaints to the C.B.I. will be considered at the appropriate time, if such reference is considered necessary.

**Anand Margis meeting abroad**

389. SHRI PRASANNBHAI MEHTA :  
DR. HENRY AUSTIN :  
SHRI SHANKERSINHJI  
VAGHELA :  
SHRI ANANT DAVE :

Will the Minister of External Affairs be pleased to state:

(a) whether the attention of Government has been drawn to the press report "Marg meet abroad to review strategy";

(b) if so, whether they have decided to hold the meeting in London;

(c) whether the Government of India have requested the U.K. Government not to allow the conference; and

(d) if so, the reaction of that Government?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU) (a) Yes, Sir.

(b) The Government have no information on the venue of the meeting.

(c) and (d). Do not arise.

**Arrest of Bangladesh Citizens.**

4890. SHRI SAMAR GUHA: Will the Minister of External Affairs be pleased to state:

(a) whether many Bangladesh citizens have been arrested during 1977;

(b) if so, their number;

(c) how many of them have been tried and imprisoned, pushed back to Bangladesh and are still in Indian prison;

(d) whether many Bangladesh minorities have helplessly crossed into India and are staying here for several years;

(e) whether they are living as Stateless persons in India;

(f) whether it has created extremely difficult situation for earning their livelihood and particularly regarding education of their sons and daughters; and

(g) if so, will the Government grant them citizenship right without delay?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU):(a) to (c). Information on it is being collected which will be laid on the Table of the House. However, no Bangladeshi nationals have been pushed back; those who are found crossing over to or staying in India illegally are asked to go back.

(d) to (g). These points were covered to the extent possible in the Statement made in Lok Sabha by the Minister of State in the Ministry of External Affairs on 1st December, 1977.